

**GOVERNMENT OF INDIA  
EARTH SCIENCES  
LOK SABHA**

UNSTARRED QUESTION NO:3586  
ANSWERED ON:01.12.2010  
DEVELOPMENT OF COASTAL AREA OF MAHARASHTRA  
Chavan Shri Harischandra Deoram

**Will the Minister of EARTH SCIENCES be pleased to state:**

- (a) the length of coastal area in the Maharashtra;
- (b) the measures the Government is taking to develop the coastal area of Maharashtra for population residing near seaside;
- (c) whether there are any guidelines to development of coastal areas; and
- (d) if so, the details of guidelines?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY, MINISTER OF EARTH SCIENCES AND MINISTER OF TELECOMMUNICATION AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) The length of coastline of Maharashtra is 720 km long.
- (b) - (d) In order to protect and conserve the coastal environment and to regulate the development in the coastal areas, Government has issued the Coastal Regulation Zone (CRZ) - Notification, 1991 that regulates the development activities along the coastal stretches within 500 meters of High Tide Line (HTL) on the landward side. Four Coastal Regulation Zones have been classified based on specific attributes of the zone with prescribed permissible activities. Development according to the guidelines is permitted.